

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :07/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**636-ADM-COURT CODE-TUREOTECHWTM-AT-11.05A.M.**

1	SEBI Appeal	779/2021	SPICE MERCHANTS PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0001344/2021		
	Misc. Application	1344/2021	Spice Merchants Pvt Ltd Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000779/2021)				

**634-ADM-COURT CODE-OCTANTERCOVERY-AT-11.10 A.M.**

2	Misc. Application	1410/2021	Raman Goyal Urgent Hearing Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000781/2021)				
	Misc. Application	1411/2021	Raman Goyal Delay Application Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000781/2021)				
	SEBI Appeal	781/2021	RAMAN GOYAL Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0001410/2021		
Sub Matter :		Misc. Application/0001411/2021		

**635-ADM-COURT CODE-DEMATFREEZED-AT11.15A.M.**

3	Misc. Application	1429/2021	ARUNA DILIPKUMAR PAREKH Urgent Hearing Vs. SEBI	Mindspright Legal
(Main Matter Number :SEBI Appeal/0000784/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	784/2021	ARUNA DILIPKUMAR PAREKH Vs. SEBI	Mindspright Legal
Sub Matter :		Misc. Application/0001429/2021		

**130-ADM-COURT CODE-RAMATERIAL-AT 11.20 A M**

4	Review Application	24/2021	Gajendra Nagpal Vs. SEBI (Main Matter Number :SEBI Appeal/0000213/2018)	JOBY MATHEW AND ASSOCIATES
5	Review Application	25/2018	Sonia Nagpal Vs. SEBI (Main Matter Number :SEBI Appeal/0000215/2018)	Joby Mathew Associates
	Misc. Application	1417/2021	Gajendra Nagpal - DELAY IN FILING REVIEW Vs. SEBI (Main Matter Number :SEBI Appeal/0000213/2018)	Joby Mathew Associates
	Misc. Application	1418/2021	Sonia Nagpal - DELAY IN FILING REVIEW Vs. SEBI (Main Matter Number :SEBI Appeal/0000215/2018)	JOBY MATHEW AND ASSOCIATES

**597-ADMISSION-COURTCODE-RADELAY -AT11.25 AM**

6	Review Application	32/2021	SAMIR DAS Vs. SEBI (Main Matter Number :SEBI Appeal/0000666/2021)	Adv. Pooja Deshmukh On behalf of Adv. Raghavendra
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**232-ADMDISPOSAL-COURTCODE-AOCHOICE-AT-11.29AM**

7.	SEBI Appeal	474/2019	Choice Equity Broking Private Limited Vs. SEBI	Jitendra,Adv. i/b Mindspright Legal  Vivek Shah,Adv. i/b ELP
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>275-ADMDISPOSAL-COURTCODE-PITSEBI-AT 11.32.AM</u></b>				
8	SEBI Appeal	584/2019	Ameen Khwaja and Others Vs. SEBI	Mr. Yash G., Advocate-i/b Alliance Law Mr. Abhiraj Arora, Advocate- i/b ELP
	SEBI Appeal	696/2021	Ameen Khwaja and Ors. Vs. SEBI	Alliance Law
<b><u>123-ADMDISPOSAL-COURTCODE-OPENINTEREST-11.36PM</u></b>				
9	SEBI Appeal	71/2020	CD Commo Search Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Joby Mathew,Adv. i/b Joby Mathew and Associates
	Sub Matter :	Misc. Application/0000074/2020		
	Misc. Application	74/2020	CD Commo Search Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivative Exchange Ltd.	i/b. Joby Mathew and Associates  i/b. The Law Point
				(Main Matter Number :SEBI Appeal/0000071/2020)
	SEBI Appeal	104/2020	Anand Rathi Commodities Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Saurabh Bacchawat,Adv. i/b Harsh Kesaria, Advocate Anubhav Ghosh,Adv. i/b The Law Point
	Misc. Application	122/2020	Sushil Global Commodities Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal  i/b The Law Point
				(Main Matter Number :SEBI Appeal/0000125/2020)
	SEBI Appeal	125/2020	Sushil Global Commodities Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal  i/b The Law Point
	Sub Matter :	Misc. Application/0000122/2020		

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	SEBI Appeal	173/2020	Pumarth Commodities Pvt. Ltd Vs. National Commodity and Derivatives Exchange Ltd.	
	SEBI Appeal	182/2020 ( /0000 )	Arihant Futures and Commodities Limited Vs. National Commodity and Derivatives Exchange Ltd.	Ashok Singh, Advocate,
	SEBI Appeal	15/2021 ( /0000 )	SSJ Commodities Pvt. Ltd Vs. NCDEX	Mr.Kamal Agrawal
	SEBI Appeal	495/2021	NIKHIL COMMODITY AND DERIVATIVES PVT. LTD. Vs. NATIONAL COMMODITY AND DERIVATIVES EXCHANGE LIMITE	Mr.Ashok Singh, Advocate

**368-ADMDISPOSAL-COURTCODE-PACPENALTY-AT11.40A.M.**

10	SEBI Appeal	574/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. ASHAR AND CO.
	SEBI Appeal	457/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. Ashar and Co.
	MISC. APP. NO. 1422/2021 in A. No. 457/2020		Trishla Jain and Others vs SEBI <b>-For Seeking appropriate Directions</b>	

**164-Disposal-COURTCODE-FITPROPER-11.45 AM**

11	SEBI Appeal	40/2021	Corporate Strategic Allianz Vs. SEBI	Mr. Pratham Masurekar, Advocate Ms. Nidhi Singh, Advocate
	Sub Matter :	Misc. Application/0000027/2021		
	Sub Matter :	Misc. Application/0000074/2021		
	Misc. Application	27/2021	Corporate Strategic Allianz Ltd. Vs. SEBI	R V Legal Vidhii Partners

(Main Matter Number :SEBI Appeal/0000040/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	74/2021	Corporate Strategic Allianz Ltd. Vs. SEBI	R V Legal  Vidhii Partners

(Main Matter Number :SEBI Appeal/0000040/2021)

**216-DISPOSAL-COURTCODE-TERMINALSDISABLED- 11.50 PM**

12	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) : Misc. Application/0000203/2021				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				

**425-DISPOSAL-CODE-SYNCHRONIZEDTRADES-AT-11.55A M**

13	Misc. Application	616/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate  Manilal Kher Ambalal and Co.
(Main Matter Number :SEBI Appeal/0000372/2021)				
	SEBI Appeal	372/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate  Manilal Kher Ambalal and Co.
Sub Matter : Misc. Application/0000616/2021				

**410 DISPOSAL-ENHANCEDPENALTY-AT12NOON**

14	SEBI Appeal	493/2021	Samco Securities Vs. SEBI	P R RAMESH, ADVOCATE
Sub Matter(Disposed) : Misc. Application/0000839/2021				
Sub Matter(Disposed) : Misc. Application/0000840/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>451-DISPOSAL-COURTCODE-EXAMINATION-AT-12.05 PM</u></b>				
15	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
<b><u>378-PARTHEARD-COURTCODE-WTMPOLYTEX-AT-12.10PM</u></b>				
16	SEBI Appeal	521/2021	hemant Sheth and Ors. Vs. SEBI	Mr. Vikas Bengani
Sub Matter(Disposed) : Misc. Application/0000827/2021				
<b><u>537-ADM-COURTCODE-SAHARADEEMEDPUBLICISSUE-12.15PM</u></b>				
17	Misc. Application	301/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL RE.-DELAY Vs. SEBI	Ms.Nidhi Shah, Advocate
(Main Matter Number :SEBI Appeal/0000601/2021)				
	SEBI Appeal	601/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL REPRESENTA Vs. SEBI	Ms.Nidhi Shah, Advocate
Sub Matter : Misc. Application/0000301/2021				
<b><u>580-ADMDISPOSAL-COURTCODE-REFUNDFEES-12.20PM</u></b>				
18	SEBI Appeal	654/2021	KOTAK MAHINDRA ASSET MANAGEMENT COMPANY LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001196/2021				
<b><u>589-DISPOSAL-COURTCODE-CROSSEXAMINATIONAO-12.25P.M</u></b>				
19	Misc. Application	1211/2021	RANA KAPOOR-EXEMPTION Vs. SEBI	Rushin S. Kapadia Advocate
(Main Matter Number :SEBI Appeal/0000669/2021)				

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	SEBI Appeal	669/2021	RANA KAPOOR Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter(Disposed) :		Misc. Application/0001210/2021		
Sub Matter :		Misc. Application/0001211/2021		